

in better management of country's irrigation potentials;

(c) whether it is proposed to extend the benefits of in-service training to Engineers of other States; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The objective of the USAID assisted Water Resources Management & Training Project is to strengthen the skills of Indian institutions and human resources responsible for management of efficient water delivery systems, and river basin water resources planning & management. For this Water & Land Management, Institutes (WALMIS) set up in the eleven States, and a number of academic Institutions have been associated with this Project. A Central Training Unit has been set up for training in River Basin Planning & Management. Officers of State Irrigation and Agriculture Departments are being trained in these institutions as well as in select institutions/organisations abroad. A number of action research studies have been undertaken for optimising utilisation of water resources. These efforts have helped in creating greater awareness and bettering our water management utilisation practices.

(c) All States can participate in the in-service training facilities available under this programme.

(d) Training courses on basin Planning are regularly run by the Central Training Unit. In addition, participants are also sponsored for the courses and study tours arranged by the selected American Institution on improved water management practices.

### **Non-Glazing of Verandahs in Government Colonies in Delhi**

384. SHRI RAM SAGAR (Saidpur):  
SHRI NAND LAL MEENA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a great resentment amongst the residents of R.K. Puram and other Government residential colonies in Delhi in the matter of non-glazing of verandahs to provide them additional accommodation for the growing (in age) family members;

(b) if so, the steps taken forthwith to break the rigidity in the matter of striking to sanction of money awarded earlier and to increase the quantum of money to meet the expenditure to cover the verandahs to Type II and III; and

(c) if not, the reasons for continuing to stick to the old rigidity?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Some complaints in the matter have been received and the question of raising the monetary ceiling on the additions/alternations in Government residential accommodation including the glazing of verandahs is being re-examined.

### **Food Processing Industry In Ghazipur**

385. SHRI RAM SAGAR (Saidpur): Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a committee, which carried out a study of the Ghazipur district of eastern U.P. in 1964, had recommended setting up of fruit preservation and canning industries;